

ITEM NO.14

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2279/2025

PAPPU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Only Crl.A. No. 2484/2025 is listed under this item

WITH

Crl.A. No. 2484/2025 (II)

Date : 30-01-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Ashutosh Kumar Mishra, AOR
Mr. Arghay Ajay Gautam, Adv.

Ms. Taruna Ardhendumauli Prasad, AOR
Ms. Anusha Rathore, Adv.
Mr. Siddhanth Kumar, Adv.
Ms. Shristi Kundu, Adv.

For Respondent(s) :

Mr. Ashutosh Kumar Mishra, AOR
Mr. Arghay Ajay Gautam, Adv.

Mr. Namit Saxena, AOR
Mr. Ajay Kumar Prajapati, Adv.
Mr. Satbeer, Adv.
Ms. Rachna Chakrawarti, Adv.

Ms. Taruna Ardhendumauli Prasad, AOR
Ms. Anusha Rathore, Adv.
Mr. Siddhanth Kumar, Adv.
Ms. Shristi Kundu, Adv.
Mr. Nitesh Ranjan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 2484/2025

As per Office report, counter affidavit has not been filed on
behalf of respondent nos. 3 to 5.

However, at this stage, it is submitted by learned counsel for respondent nos. 3 to 5 that counter affidavit on behalf of the said respondents has already been filed in the month of November, 2025. The same is verified from the database as well.

Counter affidavit on behalf of respondent no.6 has already been filed.

Learned counsel for the petitioner is directed to take appropriate steps in respect of deceased respondent nos. 1 and 2 by 13.02.2026.

As per Office report, digitized copies of the High Court and Trial Court records alongwith English translation have been received. Let the soft copies be provided to the learned counsels for the parties.

List the matter again before this Court on 23.02.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar

DM